

**NATIONAL LAW UNIVERSITY OF MEGHALAYA
SHILLONG**

No. NLUM/09/Estt./Advt/2022/10 Dated Shillong the 18th January, 2023

NOTICE

**RESULT FOR THE POST OF VICE CHANCELLOR
NATIONAL LAW UNIVERSITY OF MEGHALAYA**

On the recommendation of the Search Committee constituted by the Chancellor and on the basis of the personal interview conducted on 17.01.2023, Prof (Dr) Indrajit Dube is hereby selected for appointment to the post of Vice Chancellor, National Law University of Meghalaya under Section 25 of the National Law University of Meghalaya Act, 2022.

By Order


Registrar

No. NLUM/09/Estt./Advt/2022/10A

Dated Shillong the 18th January, 2023

Copy to:-

1. The Principal Private Secretary, Hon'ble The Chief Justice, High Court of Meghalaya cum Chancellor, National Law University of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice H. S Thangkhiew, Judge, High Court of Meghalaya cum Chairman, Standing Committee, National Law University of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya Member, Standing Committee, National Law University of Meghalaya, Shillong.
4. Prof Nirmal Kanti Chakrabarti, Vice Chancellor, National University of Juridical Sciences, Kolkata cum Member, Standing Committee, National Law University of Meghalaya, Shillong.
5. Shri E. Kharumnuid, Registrar General, High Court of Meghalaya cum Member, Standing Committee, National Law University of Meghalaya, Shillong.

6. Shri C. V Diengdoh, Secretary to the Government of Meghalaya, Law Department cum Member, Standing Committee, National Law University of Meghalaya, Shillong.
7. Director, Directorate of Information and Public Relations for publication and uploading of the result in the Government of Meghalaya website.
8. Prof (Dr) Indrajit Dube.
9. Systems Analyst, High Court of Meghalaya for uploading the result in the official website of the Registry.
10. Office Copy

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19/01/23.


REGISTRAR